

NATIONAL LOK ADALAT

14th day of December, 2019

BENCH NO. – II

Court Room – 34

CENTENARY BUILDING, HIGH COURT, CALCUTTA

**The Hon'ble Justice Subhasis Dasgupta
Sri Indranil Chakravarti, Learned Advocate**

Sl. No.	Case No.	Name of The Parties
1.	WP 32019(w)/2008	Arun Kumar Jaiswal Vs. Govt. of West Bengal & Ors.
2.	WP 11821(w)/2006	Bimal Das Vs. CESC Ltd. & Ors.
3.	WP 23528(w)/2010	Debendra Nath Patra & Ors. Vs. Union of India & Ors.
4.	WP 1182(w)/2007	Pradip Kumar Gupta Vs. CESC Ltd. & Ors.
5.	WP 25418(w)/2008	Abdul Rahaman Vs. CESC Ltd. & Ors.
6.	WP 18487(w)/2008	Ram Sevak Das Vs. CESC Ltd. & Ors.
7.	WP 3245(w)/2014	Md. Sirazuddin Vs. CESC Ltd. & Ors.
8.	WP 20861(w)/2006	Farzana Khanam Vs. CESC Ltd. & Ors.
9.	WP 18421(w)/2011	Krishan Kumar Garwal @ Krishan Kumar Vs. CESC Ltd. & Ors.
10.	WP 8697(w)/2008	Dolphin Plastics Vs. Union of India & Ors.
11.	WP 7770(w)/2012	Mohan Lal Datta Vs. CESC Ltd. & Ors.
12.	WP 5354(w)/2008	Ratikanta Chatterjee Vs. CESC Ltd. & Ors.
13.	WP 426(w)/2010	Mustt Sardar Begum Vs. CESC Ltd. & Ors.
14.	WP 11389(w)/2006	Chetan j Sheth Vs. CESC Ltd. & Ors.
15.	WP 4803(w)/2007	Md. Rustam Vs. CESC Ltd. & Ors.
16.	WP 4389(w)/2006	Akbal Ansari Vs. CESC Ltd. & Ors.
17.	WP 17124(w)/2011	Sagufta Parween Vs. CESC Ltd. & Ors.
18.	WP 20095(w)/2006	Md. Serajuddin Vs. CESC Ltd. & Ors.
19.	WP 21893(w)/2006	Janab Juber Alam Vs. CESC Ltd. & Ors.
20.	WP 26192(w)/2013	Raj Kumar Gupta Vs. CESC Ltd. & Ors.
21.	WP 5997(w)/2014	Dipali Mallick Vs. CESC Ltd. & Ors.
22.	WP 26267(w)/2014	Bahadur Sah Vs. CESC Ltd. & Ors.
23.	WP 9019(w)/2011	Shams Bari & Ors. Vs. CESC Ltd & Ors.
24.	WP 11997(w)/2011	Probhas Sadhukhan Vs. CESC Ltd. & Ors.
25.	WP 24403(w)/2008	Kazi Nurul Huda Vs. CESC Ltd. & Ors.
26.	WP 241(w)/2016	Hindusthan Engineering & Industries Ltd. & Anr. Vs. The State of West Bengal & Ors.
27.	FMAT 661/2014	Vs Bajaj Allianz General Insurance Co. Ltd. Vs. Pramila Das & Ors.
28.	FMAT 100/2016	Aaidun Bibi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
29.	FMAT 1314/2005	The Oriental Insurance Co. Ltd. Vs. Budhi Biswas & Ors.
30.	FMAT 1435/2015	Minor Haradhan Ahir & Ors. Vs. The Branch Manager, Bajaj Allianz General Insurance Co. Ltd. & Anr.
31.	FMAT 1322/2011	Jyotsna Debnath & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
32.	FMAT 71/2013	The Oriental Insurance Co. Ltd. Vs. Golenur Begum & Ors.

33.	FMAT 275/2010	The Oriental Insurance Co. Ltd. Vs. Krishna Roy & Ors.
34.	FMAT 617/2008	The Oriental Insurance Co. Ltd. Vs. Aspia Bibi & Ors.
35.	APOT 54/2013 APO 65/2013	Kanti Commercials Private Limited Vs. Dunlop India Limited & Anr.
36.	WP 778/2005 APO 604/2005 APOT 360/2005	WBSEB & Ors. Vs. Shyam Industries & Anr.
37.	WP 1131/2002 APO 373/2006	WBSEB & Ors Vs. Edcons (MKS) Casting Pvt. Ltd. & Anr. & The State of West Bengal
38.	APO 354/2002 WP 1876/2001	Hare Krishna Fodder Mills Pvt. Ltd. & Anr. Vs. State of West Bengal
39.	APO 50/2013 APOT 56/2013	ICICI Bank Limited Vs. Dunlop India Limited & Ors.
40.	CP 159/2011 CA 832/2011 CA 852/2011	M/s. Dunlop India Ltd. Vs. SBI Global Factors Ltd.
41.	FMA 385/08	The Oriental Insurance Co. Ltd. Vs. Smt. Saraswati Garai & Ors.
42.	FMA 1156/13	Md. Abdul Washid @ Md. Abdul Wahid Vs. Reliance General Insurance Co. Ltd. & Anr.
43.	FMA 682/09	Kajal Barman & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
44.	FMA 3167/15	Smt. Sibmani Dhibar & Ors. Vs. The Branch Manager, Reliance General Insurance Co. Ltd. & Anr.
45.	FMA 846/08	Bajaz Allianz General Insurance Co. Ltd. Vs. Sonali Sanyal & Anr.
46.	FMA 3681/15	Sri Ajgar Ali Laskar Vs. Reliance General Insurance Co. Ltd. & Anr.
47.	FMA 880/17	The Oriental Insurance Co. Ltd. Vs. Smt. Suchitra Biswas & Anr.
48.	FMA 3225/15	Jahiruddin @Zahir Hossain & Ors. Vs. The Regional Manager, Reliance General Insurance Co. Ltd. & Anr.
49.	FMA 1291/13	Reliance General Insurance Co. Ltd. Vs. Purnima Ghosh & Ors.